

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(16)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/179/ (IB)/2017
NAME OF THE PETITIONER(S) : PHOENIX ARC PVT LTD
NAME OF THE RESPONDENT(S) : GLOBAL POLYBAGS INDUSTRIES PVT LTD
UNDER SECTION : 433 (e)(f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

HARSHAN J
(for PREETI MOHAN)

counsel for respondent

Harsh J

ORDER

No representation on behalf of Petitioner. Counsel for Respondent present. As seen from order dated 18.07.2017, last and final opportunity was given to the Petitioner for causing his appearance in the matter. However, the Petitioner has not made his appearance in the matter. It seems that he is not interested to pursue the matter. Therefore, the petition is **dismissed** in default.

sd/-
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk

sd/-
(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)